

Form G

**INVITATION FOR EXPRESSION OF INTEREST APOLLO POLYVINYL PRIVATE LIMITED
OPERATING IN MANUFACTURING OF PVC FLEXI SHEETS AND WPC FOAM BOARDS AT
VILLAGE SIRUVADA IN GUMMDIPOONDI TALUK, TAMIL NADU.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Apollo Polyvinyl P Ltd CIN: U74990TN2011PTC080650 PAN- AAJCA5430A
2.	Address of the registered office	No.6, 3rd Street, Balaji Nagar Royapettah CHENNAI 600 014
3.	URL of website	—
4.	Details of place where majority of fixed assets are located	Factory at Siruvada village, Gummdipoondi Taluk, Thirvallur district, Near Madarpakkam
5.	Installed capacity of main products/ services	The main products are -manufacture of PVC flex sheets for banners - 6 lakhs SQM per annum -Manufacture of WPC Foam Boards – 3500 MT per annum This is used for interior decoration as termite free substitute for plywood. The company is situated in 36 acres of land with a built up area of 80,000 sq feet.
6.	Quantity and value of main products/ services sold in last financial year	Plant has not been in operation for the past 4 years. The turnover in the best years had been Rs.49.94 cr in YE March 19 and Rs. 4737 cr in YE March 2018 Turnover as per the last Audited Financial Statement for the year ended March 20 is Rs. 4 cr. The turnover for the year ended March 21 was nil and audited Financials are not available for the next two years.
7.	Number of employees/ workmen	NIL. After the shutdown of the business operations there are no employees/workmen as on date.

8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	can be obtained by sending an email to resolution.apollopoly@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria can be viewed in the detailed Invitation of expression of interest, which can be obtained by sending an email to resolution.apollopoly@gmail.com
10.	Last date for receipt of expression of interest	23/07/2023
11.	Date of issue of provisional list of prospective resolution applicants	02/08/2023
12.	Last date for submission of objections to provisional list	07/08/2023
13.	Process email id to submit EOI	resolution.apollopoly@gmail.com



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Date: 23/06/2023
Place: Chennai